

issued a long questionnaire and sent it to various bodies and individuals including Judges of the High Court, distinguished lawyers etc. all over the country. Replies were not received from all of them within the time allotted and those persons and bodies asked for extension of time and the time has been extended up to the 30th June. That has delayed the submission of the report.

U. S. FINANCIAL AID TO INDIA

*702. **Shri B. R. Bhagat:** Will the Minister of Finance be pleased to state:

(a) whether the American Ambassador in India has recommended to the United States Government for a financial aid to India during the next United States Financial year;

(b) if so, the amount of aid proposed;

(c) the purpose of the aid; and

(d) the terms, if any?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (d). The Government of India have no information on the point other than what has appeared in Press reports from time to time.

Shri B. R. Bhagat: May I know whether the American Ambassador before leaving for Washington had any discussions with the Government of India in this connection?

Shri C. D. Deshmukh: He had no discussions. There was a general indication of their desire to assist us.

Shri B. R. Bhagat: Am I to understand that this offer of assistance was unilateral and not bilateral?

Shri C. D. Deshmukh: It is unilateral; we are not in a position to help the U. S. A.!

Shri B. R. Bhagat: Are the Government aware that the American Ambassador has proposed a long-term programme of assistance?

Mr. Speaker: Order, order. He is trying to give information.

Shri V. P. Nayar: Is it not a fact that Mr. Chester Bowles described the purpose of the American aid to be to support "the only means by which Communism can be defeated among Asia's millions" in his article which appeared in the *New York Times* dated.....(Interruption.)

Mr. Speaker: Order, order. It has already appeared and is therefore

public. It is not a special matter within the particular cognizance of the hon. Minister. What information does he want from the Government?

Shri V. P. Nayar: Is that the purpose?

Shri Nambiar: May I know whether the Government of India has taken any steps to verify the fact of Mr. Chester Bowles' statement which was referred to by my hon. friend just now?

Mr. Speaker: I do not think it arises.

TRAINING OF NAVY PERSONNEL

*703. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state the names and number of training schools and colleges for the training of Navy personnel?

The Minister of Defence (Shri Gopalaswami): There are 14 Schools and Colleges for the training of Indian Naval personnel, exclusive of inter-service establishments.

The following are the names of the Training Establishments:—

- (1) Engineering Training Establishment.
- (2) Shipwright Training School.
- (3) Electrical School.
- (4) Boys' Training Establishment.
- (5) Supply and Secretariat School.
- (6) Seamanship School.
- (7) Torpedo and Anti-Submarine School.
- (8) Gunnery School.
- (9) School for officers and Upper Yardsmen.
- (10) Signal School.
- (11) Navigation Direction School.
- (12) Diving School.
- (13) Radar School.
- (14) Regulating School.

Shri S. C. Samanta: May I know whether the construction of the Gunnery and Navigation School at Cochin has been completed?

Mr. Speaker: Was this question not put a few days ago? I carry an impression that it is being conducted in a temporary structure—that was what was stated.

Shri S. C. Samanta: But the hon. Minister has stated that the Gunnery

School has been established. May I know where it is located?

Mr. Speaker: Order, order. I think he is repeating the same question.

Shri B. Shiva Rao: Does the statement contain also the names of the places where those training institutions are located? If not, will the hon. Minister complete that statement by including also the names of the places therein?

Shri Gopaldaswami: I shall do so, Sir.

Shri S. C. Samanta: May I know the number of personnel that has been accommodated in these schools and colleges?

Shri Gopaldaswami: I am afraid I shall require notice of that question.

Shri K. G. Deshmukh: May I know the minimum qualifications prescribed for admission to these Schools and Colleges respectively?

Shri Gopaldaswami: It depends upon the different kinds of Schools. Generally speaking, for most of the Schools I think it is the qualification of a Matriculation certificate.

Shrimati A. Kale: Are girls admitted into these Schools and Colleges?

Shri Gopaldaswami: I am not aware of any girls having been admitted.

Shri T. S. A. Chettiar: With a view to getting the best men for the Services, will the hon. Minister kindly lay a statement setting out exhaustively the qualifications necessary, the places in which these training institutions are located, and the other particulars with regard to these institutions?

Shri Gopaldaswami: I shall try and publicise all the information that the hon. Member wants.

Shri S. C. Samanta: May I know whether the Schools and Colleges mentioned by the hon. Minister will supply the demands of the Navy personnel? If not, may I know whether any new institutions are going to be opened by the Government of India in near future?

Shri Gopaldaswami: In due course they will supply, so far as those particular aspects of naval training are concerned. But there are certain others for which these Schools will not provide. And that explains why we have to send certain trainees even from these institutions to go abroad for further training.

Shri M. D. Joshi: Are there any other directly conducted institutions, besides these fourteen institutions, where training is given?

Shri Gopaldaswami: I am not aware of any, Sir.

Pandit C. N. Malviya: May I know the number of trainees in these institutions and how many trainees have got themselves trained in these institutions?

Shri Gopaldaswami: I am afraid I must require notice of that question.

PUBLIC RELATIONS OFFICERS

*704. **Shri S. C. Samanta:** Will the Minister of Finance be pleased to state:

(a) whether Public Relations Officers have been appointed in Bombay and Madras to assist the public in paying their taxes and obtaining such reliefs as they may be entitled to;

(b) whether Government have surveyed the progress made due to the appointment of a Public Relations Officer in Calcutta after the Income-Tax Commissioners' Conference in May 1951; and

(c) if so, the result of the progress made?

The Minister of State for Finance (Shri Tyagi): (a) Public Relations Officers have not yet been appointed in the Bombay and Madras Income-tax Departments.

(b) Yes; Fortnightly reports are submitted by the Public Relations Officer.

(c) Since August 1951, the Public Relations Officer in Calcutta has—

(1) received 205 complaints, 191 out of which have been disposed of by him;

(2) given interviews to over 500 persons and guided them; and

(3) dealt with 124 miscellaneous matters.

Shri S. C. Samanta: May I know whether the Public Relations Officer at Calcutta has helped the Department in the voluntary disclosure of concealed incomes?

Shri Tyagi: In fact, Public Relations Officers are meant to give technical guidance and help to assesseees who sometimes do not know as to how to proceed with regard to getting their assessments completed in time. They